

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3789

ANSWERED ON:12.08.2015

Changes in Examination System

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a need for radical changes in old syllabus of our education system;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to bring reforms in examination system and syllabus;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to strengthen various educational institutions under Rashtriya Madhyamik Shiksha Abhiyan (RMSA)/Teacher Education Schemes?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) & (b) The National Curriculum Framework (NCF) developed by the National Council of Educational Research and Training (NCERT) as per the mandate of the National Policy on Education 1986 sets the guidelines and direction for the development of syllabi and textbooks at all the school stages. As a follow up to the NCF, model curriculum, syllabi, text-books and other supplementary material are developed by NCERT. Curriculum Development is a dynamic process. Continuous changes in the society, economy, education, technology, etc., demand review and renewal of the curriculum to address these changes. The National Policy on Education (NPE) 1986 itself recommended periodic review of its own components including curriculum.

(c) & (d) The Central Board of Secondary Education (CBSE) has reformed the examination system by implementing Continuous and Comprehensive Evaluation and Grading System upto Secondary level in its affiliated schools. The Board has also made Board Examination Optional for Class X Students. There is currently no proposal under consideration for change of syllabus.

(e) Under Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Scheme, provision is made for financial assistance to States/UTs and Organisations like, National University of Educational Planning and Administration (NUEPA) and NCERT to provide induction training, in-service training for school leadership to teachers in Government and Government aided schools. The National Council for Teacher Education (Recognition Norms & Procedure) Regulations, 2014, notified by the National Council of Teacher Education (NCTE), have introduced multi disciplinarity in teacher education institutions, created more trajectories for students to join teaching profession, eased faculty norms and strengthened the course curriculum of teacher education programmes. These provisions will strengthen teacher education Institutions. Additionally, under the Centrally sponsored scheme for teacher education, financial assistance is provided to State Governments for strengthening of Government teacher education institutions.
